

**NOTIFICATION**

In compliance to Hon'ble High Court Notification No. 583/2021/RG/NG dated 27.05.2021, Pr. District and sessions Judge Reasi shall be available through virtual mode for disposal of urgent criminal business arising during the period of summer vacations i.e w.e.f 07.06 2021 to 21.06.2021.

Name/ Designation	Email id	Contact No / Whatsapp	Link for VC
R.N Watal/ Pr. District and Sessions Judge Reasi	<a href="mailto:districtcourtreasi@gmail.com">districtcourtreasi@gmail.com</a>	94191-32442	<a href="https://meet.jit.si/pdsjr">https://meet.jit.si/pdsjr</a>

Sd/-  
Pr. Distt. & Sessions Judge  
Reasi

Copy to:-

1. The Registrar General High Court of Jmmu and Kashmir at Srinagar for information.
2. Secretary to Hon'ble Administrative Judge, District Reasi for information of his lordship
3. SSP Reasi.
4. Public Prosecutor District and Sessions Court Reasi  
.....for information
5. Office Copy

Sd/-  
Pr. Distt. & Sessions Judge  
Reasi